

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.61 of 2003  
IN  
O.A. No.555 of 1993

(19)

New Delhi, this the 10th day of April, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI S.K. MALHOTRA, MEMBER (A)

Manjit Singh Ahluwalia  
S/o Late PS Ahluwalia  
R/o Quarter No.2, Type-II, MES Center  
Probnn Road,  
Delhi-110054.  
(By Advocate : Shri S.N. Anand) ....Applicant

Versus

1. Shri Sabir Dutta  
Secretary,  
Ministry of Defence  
South Block, New Delhi.
2. Shri Abhay Manglik  
Garrison Engineer (R&D),  
Lucknow Road, Delhi - 110054.
3. Major General Vijay Aga  
Chief Engineer,  
Western Command Headquarters  
Engineers Branch, Chandi Mandir,  
Haryana.
4. Commander PK Sharma  
Commander Works Engineer (P),  
Delhi Cantt. Delhi - 110010.

....Respondents

ORDER (ORAL)

BY SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN :

Learned counsel for the respondents states that the directions of this Tribunal are likely to be implemented by 15.5.2003.

2. Keeping in view the said statement, it is conceded at the Bar that the Rule may be discharged.
3. Order is made accordingly.

*Amrit*  
(S.K. Malhotra)  
Member (A)

*VS Ag*  
(V.S. Aggarwal)  
Chairman

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